

F.No. J-11014/1/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

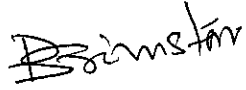
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Shastri Bhawan, New Delhi,  
Dated 11<sup>th</sup> July, 2017

**ORDER**

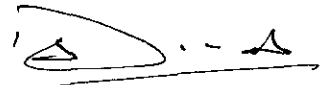
The President is pleased to accept the resignation of **Shri G. R. Swaminathan**, Assistant Solicitor General, Madras High Court, Madurai Bench, with effect from 27.06.2017.

2. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Sh. G. Rajagopalan, ASG, Madras High Court, Swananda Bhawan, F-3, Whispering Height, New No. 132, St. Mary's Road Alwarpet, Chennai- 600018.
4. Shri Su. Srinivasan, Asstt. SG Madras High Court, 19/10, Pattammal Street, Raja Annamalai Puram, Chennai-600028.
5. The Registrar, Madras High Court, Chennai (Tamil Nadu).
6. Shri G. R. Swaminathan, Additional Judge, Madras High Court, A-12-A, Pandian Street, Alagappannagar, Madurai-625003 (Tamilnadu) Mob: 08903011481.
7. The Cash (LA) Section, with request to stop the retainership fee to Shri G. R. Swaminathan, Ex-Asstt. SGI, Madras High Court, Madurai Bench, with effect from 27.06.2017.
8. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.
11. Office copy.

  
(D. Srinivas)  
Section Officer (Judicial)  
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Email: judicial-dla@nic.in